

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1495
ANSWERED ON:15.07.2009
FOOD SAFETY NORMS FOR COMMONWEALTH GAMES, 2010
Gandhi Shri Feroze Varun

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to standardize food safety norms for catering establishments in the city in association with the Quality Council of India (QCI) in view of the Commonwealth Games, 2010;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): The Food Safety and Standards Authority of India has informed that it proposes to bring together all stakeholders to upgrade the quality and safety of food establishments in the capital through development of safety and hygiene norms, consumer and industry driven food safety systems, training programmes and an auditing mechanism to be plotted by the Quality Council of India. The objective is to improve the safety and hygiene of food establishments in the capital in preparation for the large number of visitors expected during the Commonwealth Games 2010. This programme is essentially being implemented through consumer organizations, industry bodies, schools and colleges and voluntary organizations.